

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 1
09.04.2021
C.P.C/350/70/2018
O.A./350/516/2018

DEBASIS BAG & OTHERS
-V/S-
MR H RAO & ORS

ITEM NO:11
FOR APPLICANTS(S) Adv. : Mr. N. Roy
FOR RESPONDENTS(S) Adv.: Ms. T. Das.

MR. BANERJEE
DATE

Notes of The Registry	Order of The Tribunal
	Heard learned counsel for both sides. Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved.  (DR. NANDITA CHATTERJEE) MEMBER(A)  (BIDISHA BANERJEE) MEMBER (J) mksinha